

Central Administrative Tribunal, Principal Bench.

D.A. No. 2315/91

New Delhi, this the 6th day of June, 1996

Hon ble Smt. Lakshmi Swaminathan, Member (J)
Hon ble Shri R.K. Ahooja, Member (A)

Shri U. Gopala Krishna Murty s/o Sh. U.Narasimham, working as Accountant in the Cabinet Sectt., New Delhi.

Correspondence address :...C/o Sh. K.L.8hatia,
Advocate,
29/30,Punjabi Bagh Extp.
New Delhi-110 026.

..Applicant

(By None)

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Versus

- Union of India through
 The Cabinet Secretary,
 Government of India,
 Cabinet Sectt., Rashtrapati Bhawan,
 New Delhi.
- 2. The Secretary,
 R&AW,
 Room No. 8-B, South Block,
 New Delhi.
- The Director of Accounts, Cabinet Sectt(Special Wing) East Block, R. K. Puram, New Delhi.

....Respondents

(By None)

ORDER (Oral)

By Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In pursuance to the order dated 11.3.1996, a fresh notice had been issued to the applicant through the respondents on 20.3.1996 but none has appeared for the parties. This is an old case and has appeared at Sl.No. 8 in today's cause list and it has been on Board since 15.5.1995.

In the above circumstances, the case is dismissed for default and non-prosecution.

(R.K.Ahooja)
Member(A)

(Smt. Lakshmi Swaminathan) Member(J)

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